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for approval. The Film Finance Corporation is also examining the possibility of acquiring a sub-titling machine which at present is installed in the Film and Television Institute of India, Pune.

Production of coarse and medium varieties of cloth by textile mills

- 318. SHRI SAN AT KUMAR RAHA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the textile mills are exempted from pro ducing coarse and medium varieties of cloth under Government's trial policy; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) No, Sir.

(b) Does not arise.

Items earmarked for small scale and cottage industries

319. SHRI SANAT KUMAR RAHA: Will the Minister of INDUSTRY be pleased to state what are the names of the items earmarked for small scale and cottage industries under the new industrial policy?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): List containing 504 Reserved Items for Small Scale Sector was placed on the Table of the House on 23rd December 1977 when the New Industrial Policy was announced in Parliament.

Report of the committee regarding: credit problems of small scale units

- 320. SHRI RISHI KUMAR MISHRA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have received the report of Committee headed Oy Shri I. C. Puri regarding

the credit problems of small scale units; and

(b) if so, what action Government have taken on the recommendations of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.

The recommendations of the Committee are under the consideration of the Government.

Losses suffered by the State Electricity **Boards**

- 321. SHRI RISHI KUMAR MISHRA: Will the Minister of ENERGY be pleased to state:
- (a) what are the cumulative losses suffered by various State Electricity Boards till the financial year 1976-77;
- (b) what are their estimated losses during the year 1977-78;
 - (c) what are the reasons for the losses;
- (d) what is the amount of subsidy paid for supply of electricity to (i) agriculture, and (ii) industries; and
- (e) what steps Government pose to take to avoid the losses and to raise resources for future ex pansion programme of these Boards?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The information in respect of actual losses incurred by the various State Electricity Boards upto the financial year 1976-77 is not readily available as several Boards have not vet furnished the accounts. The available information regarding the losses incurred by the Boards on account of shortfall in payments of interest on State Government loans and depreciation are indicated in the enclosed Statement-I.

[See Appendix CIV, Annexure No.15]

(b) The estimated losses in the various State Electricity Boards for